

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) Insolvency No. 224 of 2020

IN THE MATTER OF:

NICCO Parks and Resorts Ltd. ...Appellant

Versus

Vinod Kumar Kothari & Ors. ...Respondents

Present:

**For Appellant : Mr. Ratnanko Banerjee, Senior Advocate
Mr. Nilanjan Bhattacharjee, Advocate**

For Respondent : Mr. Lakshya Kampani, Advocate for R-1

With

Company Appeal (AT) Insolvency No. 1518 of 2019

IN THE MATTER OF:

Pallavi Priadarshini Kaul ...Appellant

Versus

Vinod Kumar Kothari & Ors. ...Respondents

Present:

**For Appellant : Mr. S.N. Mookherjee, Senior Advocate
Mr. Krishnendu Dutta, Mr. Arijit Mazumdar and Mr.
Devesh Ajmani, Advocates**

**For Respondent : Mr. Sudipto Sarkar, Senior Advocate
Mr. Anirudh Wadhwa, Mr. Lakshya Kampani,
Advocate for R-1**

With

Company Appeal (AT) Insolvency No. 44 of 2020

IN THE MATTER OF:

Rajive Kaul ...Appellant

Versus

Vinod Kumar Kothari & Ors. ...Respondents

Present:

**For Appellant : Mr. S.N. Mookherjee, Senior Advocate
Mr. Krishnendu Dutta, Mr. Arijit Mazumdar and Mr.
Devesh Ajmani, Advocates**

**For Respondent : Mr. Sudipto Sarkar, Senior Advocate
Mr. Anirudh Wadhwa, Mr. Lakshya Kampani,
Advocate for R-1**

ORDER

17.02.2020 Heard both sides in Company Appeal (AT) Insolvency No. 224 of 2020, Company Appeal (AT) Insolvency No. 1518 of 2019 and Company Appeal (AT) Insolvency No. 44 of 2020. **'Judgement is reserved'**.

The Learned Counsels for the respective parties are directed to file Written Submissions, containing not more than four pages, by 24th February, 2020.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

pks/nn